

time ago and orders have since been issued debarring him from obtaining licences in future. Two licences for the export of onions were, however, issued to him early this year when the allegation against him was under investigation.

EXPORT OF FISHING NETS

*950. **Kamari Annie Mascarene:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether fishing nets are exported to Ceylon from Travancore-Cochin State;

(b) if so, under what conditions; and

(c) whether permits to export nets are given and if so, whether to Travancoreans or those outside the State?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (c). Exports of fishing nets to Ceylon are allowed. The quantity allocated for export until the end of the year was equivalent to two hundred thousand lbs. of yarn. Licences are being issued on the first come first served principle to any one in the States of Madras and Travancore-Cochin from the ports of Dhanushkodi, Tuticorin, Alleppey, Quilon and Cochin. Exports from other ports are not allowed. No other conditions have been imposed.

बिस्वापित व्यक्तियों के शिबिर

*९५१. श्री वात्स्योकि: क्या पुनर्वास मंत्री यह बतलाने की कृपा करेंगे कि:

(क) वर्तमान वर्ष में देश में बिस्वापित व्यक्तियों के कितने शिबिर बलाये जा रहे हैं और किन-किन स्थानों पर;

(ख) उ: पर कितना व्यय हो रहा है; तथा

(ग) अब तक इनके चलते रहने के क्या कारण हैं?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 59 Relief camps. A statement showing the location of camps is laid on the Table of the House. [See Appendix V, annexure No. 43].

(b) During the current financial year an expenditure of about Rs. 91 lakhs have been incurred upto 30th Septem-

ber, 1952 in respect of these camps as also certain permanent Liability Camps in the Eastern zone.

(c) The reasons are mainly as follows:—

(i) All inmates admitted before the new influx from East Pakistan have not yet been rehabilitated; and

(ii) Heavy admissions have been made due to the recent influx as a result of the introduction of Passport System.

पूर्वी पाकिस्तान से आये बिस्वापित व्यक्ति

*९५२. श्री वात्स्योकि: क्या पुनर्वास मंत्री यह बतलाने की कृपा करेंगे कि:

(क) अबतक, १९५२ के प्रथम सप्ताह तक भारत में पूर्वी पाकिस्तान से कितने बिस्वापित व्यक्ति आये हैं;

(ख) उनके पुनर्वास के लिये क्या पग उठाये गये हैं और किन-किन स्थानों पर उन्हें फिर से बसाया गया है; तथा

(ग) सरकार को इन बिस्वापित व्यक्तियों पर कितना व्यय करना पड़ा?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 31 lakhs approximately.

(b) Various types of rehabilitation loans are granted for house-building, agriculture, business, trade and profession. Built houses, homestead and agricultural lands are also provided. Displaced Persons have been rehabilitated all over the States of West Bengal, Assam, Manipur, Tripura, Bihar, Orissa, U.P. and Andamans.

(c) Rs. 3584.22 lakhs upto 31st March, 1952.

INTERNATIONAL TEA MARKET EXPANSION BOARD

*953. **Shri A. C. Guba:** (a) Will the Minister of Commerce and Industry be pleased to state whether the International Tea Market Expansion Board is a limited company incorporated under the Companies Act of the U.K.?

(b) If so, who are its shareholders?

(c) How have its shares been divided?

(d) How is it being managed?